



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/_____/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 3rd August, 2019

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.DJ/DH/2019/I-1/8984/Estt, dtd. 01.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 13.08.2019 and casual leave on 14.08.2019 along with station leave permission, with your official vehicle with driver, at your own cost, from the late afternoon of 09.08.2019 (after completion of court works), till the morning of 16.08.2019, has been granted/rejected. The Chief Judicial Magistrate, Dima Hasao and in his absence the senior most Judicial officer at the station will remain in charge of his Court and Office during Shri Bhattacharyya's absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/4125/A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Relas